

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 7120/2018

MAHENDRA SHANTARAM UBALE

Petitioner(s)

VERSUS

VIJAY GHOGRE & ORS.

Respondent(s)

WITH

Diary No(s). 7123/2018 (IX)

Diary No(s). 7753/2018 (IX)

Diary No(s). 7756/2018 (IX)

Diary No(s). 8372/2018 (IX)

(Office Report for Directions)

Date : 06-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Petitioner(s)

Mr. Raj Singh Rana, AOR

For Respondent(s)

Mr. Smarhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the counsel for the petitioner to file proof of service of the petition on the Caveator/Respondent No.2.

(MUKESH KUMAR)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER